

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
C.P-74/241-242/ND/2023
IA/195/2023, IA/230/2023, IA/415/2023

IN THE MATTER OF:

Mr. Virender Arora

...APPLICANT

Vs

M/s. Om Innovation Call Services Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Saurav Agarwal, Adv. Shresth Choudhary, Adv. Anshika Pandey.

For the Respondent

:Adv. Aakriti Dawar for R-3. Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr Anurag Anand, Mr. Mukul Kulhari - For Respondent No. 2

ORDER

Due to paucity of time, matter is adjourned to **04.07.2024**.

Sd/-
(Court Officer)